

IN THE COURT OF PRINCIPAL JUDGE, FAMILY COURTS,

NORTH-WEST, ROHINI, DELHI

NOTICE

Dated: 04.08.2020

In compliance of the order no. 26/DHC/2020 dated 30.07.2020 of Hon'ble High Court of Delhi and office order no. 4932-4988/Cir./Admn./FC/DWK/2020 dated 31.07.2020 all the lawyers and litigants are hereby informed that all the cases listed as per the cause list of the court of undersigned shall be taken as per the time slot given below:

S.No.	Purpose of Case	Time Slot
1.	Misc. Purpose	10:00 am to 11:00 am
2.	Issues	11:00 am to 11:30 am
3.	Petitioner Evidence / Respondent Evidence	11:30 am to 12:30 pm
4.	Ex-parte Arguments	12:30 pm to 01:00 pm
5.	Misc. Arguments	01:00 pm to 01:30 pm
6.	Order/ Judgments	02:00 pm to 02:30 pm

Sd-

Seema Maini
Principal Judge,
Family Courts, North-West,
Rohini, Delhi